

Central Government employees participating in approved mountaineering expeditions are eligible for being granted special casual leave upto 30 days in a calendar year. Scholarships for undergoing training are also open to Central Government employees. Financial assistance is also given to organised trekking parties.

#### Non-Availability of Literature on Mountaineering

6565. SHRI M. M. HASHIM : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether youngmen who want to go for trekking and mountaineering in various parts of the country are handicapped due to non-availability of literature on this subject.

(b) if so, whether it is proposed to publish maps and material giving information regarding trekking routes in the Himalayas ; and

(c) if any such booklets have been published so far, the titles thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (c). No complaints have been received regarding difficulties encountered by trekkers and mountaineers for want of literature. Information about routes etc. is available with the mountaineering institutes and are furnished on request. The following literature are available :—

- (1) Abode of Snows
- (2) Lure of Everest
- (3) Nandu Jayal and Indian Mountaineering
- (4) Nine Atop Everest
- (5) Nilkantha
- (6) Himalayas—A pictorial book
- (7) Trekkers Guide (Kullu Manali Valley Pindari Glacier) and Quarterly Journal published by Youth Hostels Association of India.
- (8) "Himavanta" (a monthly journal by Himalayan Federation).

The Manali Institute purposes to bring out a pictorial booklet shortly.

#### Financial Assistance for Subramaniaswami Temple at Tiruchender

6566. SHRI M. M. HASHIM : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Tamil Nadu Government has asked the Centre for financial assistance to protect the Subramaniaswami Temple at Tiruchender from sea erosion ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) and (b). The Subramaniaswami Temple at Tiruchender is not a Centrally protected monument. It is under the administrative control of the Hindu Religious and Charitable Endowment Department of the Government of Tamil Nadu. The State Government had approached the Ministry of Education and Social Welfare last in June, 1970 for financial aid to the tune of Rs. 6,07,500/- for the construction of a protective bund on the shore on the eastern side of the temple. The request was considered by the Government of India but it was not found possible to give any financial aid. The State Government were advised to tackle the problem themselves with the help of the temple authorities.

#### Prosecution of Managing Director of Housing Corporation of India Private Limited Himayatnagar (Andhra Pradesh)

6567. SHRI MALLIKARJUN : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether the Company Law Department in Hyderabad prosecuted the Managing Director of the Housing Corporation of India (Private Limited, Himayatnagar in Andhra Pradesh ;

(b) if so, the reasons for the prosecution ; and

(c) the verdict of the Court in regard thereto ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) Yes. Sir. Messrs Housing